

DIVISION BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1226(KB)2019  
IA(I.B.C)/416(KB)2024, IA(I.B.C)/535(KB)2024,  
IA(I.B.C)/1504(KB)2022, IA(I.B.C)/1661(KB)2022,  
IA(IBC)(DIS.)/6(KB)2024, IA(I.B.C)/2041(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>ASSET RECONSTRUCTION COMPANY [INDIA] LIMITED VS MAEKSIN SHIPPING COMPANY PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Arghya Chakraborty, Adv. ] For the Applicant in IA(I.B.C)/416(KB)2024

Ms Rituparna Saha, Adv. ] For the Petitioner in IA(I.B.C)/535(KB)2024  
] & IA(I.B.C)/2041(KB)2023

**ORDER**

1. Ld. Counsel appearing on behalf of the Applicant present.
2. List the matter on **29.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**